

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.18
CA No.46/2021 in
C.P.(CAA)No.11/BB/2021

IN THE MATTER OF:

M/s. Healthium OEM Pvt. Ltd. ... Petitioner

Order Under Section 230 – 232 of the Companies Act, 2013

Order delivered on 13.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri P Sriram

ORDER

Heard Shri P Sriram, learned PCS for the Applicant/Petitioner, through Video Conference. C.A.No.46/2021 in C.P.(CAA)No.11/BB/2021 is allowed by separate order.

Post the case on 24.08.2021.

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

14.07.2021
Shruthi